

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 20th December, 2024 at 10.30 a.m. ;**

I

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matters through V.C. , as per the board notified separately.

II

Soon after the Division Bench work is over, the **Hon'ble Shri Justice M.S. Karnik** will sit singly and take up the extant judicial assignment pertaining to Single Bench through V.C. .

III

Soon after the Division Bench work is over, the **The Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and take up the extant judicial assignment pertaining to Single Bench .

High Court of Bombay at Goa,
Porvorim, Goa

Date : 20.12.2024

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)